

(14)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/57/2016  
NAME OF THE PETITIONER(S) : T.O. Abraham  
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others  
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
①	M. ROSHAN ATIQ for Harishankar mani	Petitioner	
②	Kaushik n shanmug	Counsel for R3	

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent submitted that an appeal filed by the Petitioner has been dismissed by the Hon'ble High Court of Kerala on 17.10.2017; copy of which is placed on the file. Memo filed by the Counsel for R3 is placed on record; copy of which is given to the Counsel for the Applicant. Matter is posted for arguments on the issue of maintainability of the petition. Put up on 18.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)

ghk